

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104

Appeal No - 166/252/ND/2020

IN THE MATTER OF:

M/s Ahuja Hospitality Pvt Ltd

Vs

ROC

...Applicant

...Respondent

SECTION

U/s 252

Order delivered on 04.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Deepak Anand, Adv. Vipul Agrawal

For the Respondent

:

ORDER

None present on behalf of RoC and appellant. Ld. Counsel for Income Tax Deptt. submitted that she has received the copy of the application and seeks time to file reply. Let the same be filed. List the case on **01.04.2020**.

sdl -

(K.K. VOHRA)
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)